

DIVISION BENCH

O-109

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/247(KB)2020

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.
2. Hon'ble Member(T), Shri Harish Chander Suri**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08th July, 2021, 10:30 A.M

Name of the Company	GCS CHEMICALS PRIVATE LIMITED Vs. SANGITA FISCAL SERVICES PRIVATE LIMITED		
Under Section	IBC under Sec 7		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Counsel / Authorised Representative appeared through video conference:

- | | | |
|----|--------------------------------|--------------------------|
| 1. | Ms. Sonal Shah, Advocate |] For Financial Creditor |
| 2. | Mr. Kushagra Shah, Advocate |] |
| 3. | Mr. Aniket Chaudhury, Advocate |] |
| 1. | Mr. Tapas Kumar Das, Advocate |] For Corporate Debtor |

ORDER

1. Ld. Counsel on both sides present.
2. In the Cause List it is mentioned as GCS Chemicals Private Limited –vs- Sangita Fiscal Services Private Limited. Whereas it should be GCS Chemicals Private Limited and Sangita Fiscal Services Private Limited –versus- Satyanarayan Tea Company Pvt. Ltd. Directed to make necessary changes so that proper Cause Title is reflected in the Cause List.
3. List this matter on 17/09/2021 for admission.

**(Harish Chander Suri)
Member (Technical)**

**(Rajasekhar V.K.)
Member (Judicial)**

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